

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/108/2019 & M.A. No. 60/1351/2019  
in  
ORIGINAL APPLICATION NO. 060/281/2019**

**Chandigarh, this the 27<sup>th</sup> day of August, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Krishan Kumar s/o Kartar Singh, aged 48 years, working as Part Time Waterman, O/o Sub Record Office, Railway Mail Service, Bhiwani, Haryana, R/o Chidpai Gali, Ward No. 19, H. No. 397, Bhiwani, Haryana -127201.

....Petitioner

( By Advocate: Shri Rohit Seth)

VERSUS

1. Sh. Ranju Parsad, Chief Post Master General, Haryana Circle, Ambala 133001.
2. Sh. Nirmal Singh, The Director (Postal Services) HQ, O/o Chief Post Master General, Haryana Circle, Ambala 133001.
3. Sh. C.B. Singh, Superintendent, Railway Mail Service 'D' Division, Nank Pura, New Delhi 110002.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal )

**ORDER (oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

M.A. No. 60/1351/2019 is allowed and accompanying compliance affidavit is taken on record subject to all just exceptions.

2. Heard.

3. Learned counsel for the parties are in agreement that the present Contempt Petition has been rendered infructuous and may be disposed of as such as the respondents have complied with the order of this Court.

4. Considering the fact that no order prejudicial to the rights of either of parties is to be passed, therefore, this C.P. is disposed of as having been rendered infructuous. Notice issued is discharged.

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 27.08.2019**  
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